

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 291 of 2016

Dated: 17th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

NLC India Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.2

ORDER

Issue notice. Mr. Vallinayagam takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 19.12.2016. Dasti, in addition, is permitted.

List the matter on **19.12.2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh